

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:4501

ANSWERED ON:20.08.2010

JAWAHARLAL NEHRU NATIONAL SOLAR MISSION

Das Shri Ram Sundar;Jindal Shri Naveen;Kumar Shri P.;Shankar Alias Kushal Tiwari Shri Bhisma;Sule Supriya

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) whether the Government has recently issued the guidelines for solar power projects under the Jawaharlal Nehru National Solar Mission;
- (b) if so, the details thereof along with the salient features thereof;
- (c) whether the Government has awarded or proposes to award solar power projects to independent developers under the Mission;
- (d) if so, the details thereof along with the time frame set for inviting project proposals in this regard;
- (e) whether the Power Finance Corporation and the Rural Electrification Corporation propose to fund the projects under the Mission; and
- (f) if so, the details thereof along with the total assistance likely to be provided?

**Answer**

THE MINISTER OF NEW AND RENEWABLE ENERGY(DR. FAROOQ ABDULLAH)

(a),(b),(c)&(d): Yes Madam. On 25th July, 2010, the Government has released the guidelines for selection of new grid connected solar power projects under the Jawaharlal Nehru National Solar Mission. As per the guidelines NTPC Vidyut Vyapar Nigam (NVVN) will issue request for selection of grid power projects in two stages. In the first stage proposals will be sought for setting up of about 470 MW capacity of solar thermal power projects and 150 MW of solar photovoltaic (PV) power projects. The solar thermal power projects can be of 5 MW to 100 MW capacity, where as the solar PV power projects will be of 5 MW capacity each. The projects are to be set up on build, own and operate basis. The solar thermal projects will have 30% of the project cost as domestic content. In the first lot of solar PV projects, which will be selected in 2010-11, use of domestically manufactured crystalline silicon cell based modules is mandatory, but modules from other technologies and solar cells can be imported. In the next stage of PV projects, which will be selected in 2011-12, PV modules made with any technology should be manufactured in India.

NVVN will purchase solar power for 25 years at a tariff announced by the Central Electricity Regulatory Commission. NVVN will sell solar power, bundled with thermal power, to the distribution companies. In case proposals are received in excess of announced targets, NVVN would go for tariff discounting for selecting the projects.

Solar PV power projects are to be commissioned in 12 months from date of signing of PPA, where as 28 months are allowed for solar thermal power projects. NVVN is likely to issue request for selection of projects during August, 2010.

In addition, NVVN has signed MoU with 16 project developers to set up 84 MW capacity projects, comprising 30 MW of solar thermal and 54 MW of solar PV power projects, under the migration scheme of the Mission.

(e)&(f): If a project is selected by NVVN for purchase of solar power under the Mission, the project developer can approach any of the financial institutions, including the Power Finance Corporation and the Rural Electrification Corporation, for funding of the project, as per their norms.